

HIGH COURT OF CHHATTISGARH : BILASPUR

NOTIFICATION

No. 24 /Confdl./2026
II-2-1/2026

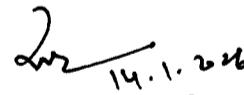
Bilaspur, dated the 14 / 01 / 2026

The following Members of Higher Judicial Service, as specified in Column No. (2) of the table below, who are posted in the capacity as mentioned in Column No. (3) are, henceforth, posted in the capacity as mentioned in Column No. (4) from the date they assume charge of their office(s) :-

TABLE

Sl. No.	Name of Officer	Presently posted in the capacity	Henceforth posted in the capacity
(1)	(2)	(3)	(4)
1.	Dr. Mamta Bhojwani	District & Additional Sessions Judge, F.T.S.C. (POCSO), Korba	II District & Additional Sessions Judge, Korba
2.	Smt. Sarita Das	District & Additional Sessions Judge, F.T.S.C. (Rape & POCSO), Manendragarh	II District & Additional Sessions Judge, Manendragarh
3.	Shri Amit Rathore	District & Additional Sessions Judge, F.T.S.C. (POCSO), Sarangarh	II Additional Judge to the Court of District & Additional Sessions Judge, Sarangarh
4.	Smt. Yashoda Nag	District & Additional Sessions Judge, F.T.S.C. (POCSO), Kondagaon	District & Additional Sessions Judge, (F.T.C.), Kondagaon

BY ORDER OF HON'BLE THE HIGH COURT


14.1.2026
(RAJNISH SHRIVASTAVA)
REGISTRAR GENERAL

Endt. No. 25 /Confdl./2026
II-2-1/2026

Bilaspur, dated the 14 / 01 / 2026

Copy forwarded to: -

- 1) Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

Contd... 2/-

- 5) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 6) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 15) Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 17) All Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 18) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Naya Raipur for information.
- 19) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 20)
 - (1) Dr. Mamta Bhojwani, District & Additional Sessions Judge, F.T.S.C. (POCSO), Korba,
 - (2) Smt. Sarita Das, District & Additional Sessions Judge, F.T.S.C. (Rape & POCSO), Manendragarh,
 - (3) Shri Amit Rathore, District & Additional Sessions Judge, F.T.S.C. (POCSO), Sarangarh,
 - (4) Smt. Yashoda Nag, District & Additional Sessions Judge, F.T.S.C. (POCSO), Kondagaon

*for information and compliance. He/She is directed to take over charge of his/her new post **on or before 16.01.2026** and send his/her handing and taking over charge reports through the concerned Principal District and Sessions Judge.*

- 21) Principal District & Sessions Judge, Balod/ Balodabazar-Bhatapara/ Balrampur - Ramanujganj/ Bastar (Jagdalpur)/ Bemetera/ Bilaspur/ Dakshin Bastar (Dantewada)/ Dhamtari/ Durg/ Janjgir-Champa/ Jashpur/ Kabirdham (Kawardha)/ Kondagaon/ Korba/ Koria (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Sarguja (Ambikapur)/ Uttar Bastar (Kanker) for information.
- 22) All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 23) Additional Registrar (Judicial/ Admn./ Classification/ Copying/ Confidential/ Works), High Court of Chhattisgarh, Bilaspur for information.
- 24) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 25) Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.



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- 26) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 27) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 28) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 29) Deputy Registrar (S.C.M.S. Cell & S.W./ D.E./ Protocol/ O/o R.G./ Dispatch/ Establishment/ Lawazima/ High Court Recruitment Cell), High Court of Chhattisgarh, Bilaspur for information.
- 30) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ T.A. & M.R./ S. & A. Cell/ Vigilance/ Works Sections/ Copying/ Civil/ Writ/ Criminal/ Supreme Court Section/ S.W. Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 31) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 32) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 33) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.



(RAJNISH SHRIVASTAVA)
REGISTRAR GENERAL